

[English]

PAPERS LAID ON THE TABLE

Notification under Air Force Act,
1950

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): I beg to lay on the Table a copy of the Notification No. S.R.O. 267 (Hindi and English versions) published in Gazette of India dated the 7th December, 1991 specifying branches of Air Force for Induction of Women in the Indian Air Force issued under section 12 of the Air Force Act, 1950. [Placed in Library See No. LT-1367/92]

Annual Report of and Review on the Working of the Export Credit Guarantee Corporation of India Ltd. Bombay etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1990-91.
 - (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1368/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisation, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisation, New Delhi, for the year 1990-91. [Placed in Library See No. LT-1369/92]

Seamen's Provident Fund (Amendment) Scheme 1991; Ministry of Surface Transport (Transport Wing) (Group 'C' Technical Posts) Recruitment Rules 1991 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy of the Seamen's Provident Fund (Amendment) Scheme, 1991 (Hindi and English versions) published in Notification No. G.S.R. 683 in Gazette of India dated the 7th December, 1991 under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library See No. LT-1370/92]
- (2) A copy of the Ministry of Surface Transport (Transport Wing) (Group 'C' Technical Posts) Recruitment (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 671 in Gazette of India dated the 30th November, 1991 under proviso to article 309

- of the Constitution. [Placed in Library See No. LT-1371/92]
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-1372/92]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 1990-91. [Placed in Library See No. LT-1373/92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working
- of the Seamen's Provident Fund Organisation, Bombay, for the year 1990-91.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. LT-1374/92]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao Dock Labour Board for the year 1990-91 along with audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Dock Labour Board for the year 1990-91.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library See No. LT-1375/92]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, Kandla, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board, Kandla, for the year 1990-91.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-

- tioned at (9) above.[Placed in Library See No. LT-1376/92]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Calcutta Dock Labour Board for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Dock Labour Board for the year 1990-91.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.[Placed in Library See No. LT-1377/92]
- (13) A copy of the Memorandum of Understanding between the Central Inland Water Transport Corporation Limited and the Ministry of Surface Transport, Government of India (Hindi and English versions).[Placed in Library See No. LT-1378/92]
- (14) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Inland Water Transport Corporation Limited for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year.[Placed in Library See No. LT-1379/92]
- (15) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-

- (i) Annual Accounts of the Tuticorin Port Trust for the year 1990-91 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1990-91.[Placed in Library See No. LT-1380/92]
- (16) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust for the year 1990-91.[Placed in Library See No. LT-1381/92]

Notification under Central Excise and Salt Act 1944, Customs Act 1962 Etc.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI RAMESH-
WAR THAKUR): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise and Salt Act, 1944:-
- (i) G.S.R. 713 (E) published in Gazette of India dated the 3rd December, 1991 together with an explanatory memorandum seeking to waive the duty of excise payable on Bhujia and Chabena during the period commencing on the 1st